

**The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das):** (a) and (b).

Name of Organisation	Amount
	Rs.
1958-59 :	
1. Indian Academy of Fine Arts, Amritsar .	15,000
2. The Vishveshvar anand Vedic Research Institute, Hoshiarpur .	63,760
3. Jallianwalabagh National Memorial Trust, Amritsar .	2,04,060
1959-60 :	
1. The Vishveshvara and Vedic Research Institute, Hoshiarpur .	1,68,325
2. Sikh History Research Department, Khalsa College, Amritsar	7,500
3. Punjab Sahitya Akademi, Ludhiana	8,700
4. Jallianwalabagh National Memorial Trust, Amritsar	3,74,111

**Pardons granted by the President or the Central Government**

1173. { Shri D. C. Sharma:  
Shri Pangarkar:

Will the Minister of **Home Affairs** be pleased to state the number of (i) murder cases and (ii) other cases in which pardons or remissions have been granted by the Central Government or the President during the period April, 1960 to October, 1960?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** Death sentence was commuted to imprisonment for life in the case of 24 prisoners and remission of punishment was granted in seven cases, during the period from 1st April to 31st October, 1960.

**Visas Issued to Foreigners**

1174. { Shri D. C. Sharma:  
Shri Pangarkar:

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of foreigners to whom visas to visit India were issued during the third quarter of the year 1960; and

(b) the names of the countries to which these persons belong?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) and (b). A statement giving the information received so far, is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 67].

**Welfare of Scheduled Castes and Scheduled Tribes**

1175. **Shri D. C. Sharma:** Will the Minister of **Home Affairs** be pleased to state:

(a) the amount sanctioned so far under the Second Five Year Plan for the welfare of Scheduled Castes and Scheduled Tribes in Delhi Territory; and

(b) the amount spent so far out of these allocations?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) The following amount has been sanctioned so far.

Category	Amount (Rs. in lakhs)
(i) Scheduled Tribes.	Nil
(ii) Scheduled Castes	17.15

(b) An amount of Rs. 12.15 lakhs has been spent out of the above allocation.

**Per Capita Consumption of Petrol**

1176. **Shri D. C. Sharma:** Will the Minister of **Steel, Mines and Fuel** be pleased to state:

(a) what will be the *per capita* consumption of petrol in India at the

end of the Second Five Year Plan; and

(b) how does our present *per capita* consumption of petrol compare with the United Kingdom, U.S.A., U.S.S.R., West Germany and China?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) and (b). It is not possible to give the *per capita* consumption of petrol as it would not be in the Public interest to do so. *Per capita* consumption of gasolines, including petrol, aviation spirit etc. during the last year of the 2nd Plan is estimated to be of the order of 3 litres. Information on *per capita* consumption of petrol in the United Kingdom, U.S.A., U.S.S.R., West Germany and China is not available. United Nations have been publishing statistical information regarding world energy. Due to varying definitions from country to country it is difficult to give exactly comparable figures. On the basis of certain uniform definitions, (not comparable to the one on which figure for last year of the 2nd Plan has been worked out above) in the United Nations' latest publication "World Energy supplies 1955-58", the figures for 1958, latest year for which data in respect of gasolines which also include aviation spirit etc. is available, are given in the statement below:—

Country	<i>Per capita</i> consumption of gasolines including aviation spirit etc. (Litres)
U.S.A.	1325.8
U.K.	209.9
West Germany	105.1
India	4.1

#### भारत में विदेशी अध्यापक

११७७. श्री प्रकाश वीर शास्त्री : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) संघ राज्य-क्षेत्रों में कितने विदेशी अध्यापक काम कर रहे हैं ;

(ख) इन में से कितने विदेशी अध्यापक ईसाई धर्म प्रचारकों द्वारा चलाई जा रही शिक्षा संस्थाओं में काम कर रहे हैं और क्या सरकार के पास उनके राज्यवार आंकड़े हैं ; और

(ग) क्या सरकार ने विदेशों से ऐसे अध्यापकों की सेवाएँ प्राप्त करने के बारे में कोई नीति निर्धारित की है ?

**गृह-कार्य मंत्रालय में राज्य मंत्री (श्री दातार) :** (क) ४० ।

(ख) (1) २३ ।

(11) विभिन्न केन्द्र प्रशासित क्षेत्रों में ईसाई धर्मप्रचारकों द्वारा चलाई जा रही शिक्षा संस्थाओं में विदेशों अध्यापकों की संख्या इस प्रकार है:—

त्रिपुरा	१
मनीपुर	२
दिल्ली	२०

(ग) विदेशी अध्यापकों की सेवाएँ प्राप्त करने की प्रत्येक प्रार्थना पर सम्बन्धित अधिकारियों के साथ परामर्श करके योग्यता-नुसार निर्णय किया जाता है ।

#### Scheduled Castes and Scheduled Tribes

1178. **Shri Pangarkar:** Will the Minister of Home Affairs be pleased to state:

(a) how many times the Commissioner for Scheduled Castes and Scheduled Tribes visited Madhya Pradesh during 1959-60; and

(b) the places visited by him in that State?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) Six times.

(b) Mandla, Kumadehi, Baihar, Tantaola, Jabalpur, Kalpi, Gorami,